



सीमाशुल्क आयुक्तालय (निर्यात)

OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाई कार्गो निर्यात, नवीन सीमा शुल्क भवन, निकट इ. गा. अ. हवाई अड्डा, नई दिल्ली-110037

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi -110037

सि संख्या VIII(12)/ACE/Tech/PN/27/2018-19

1962 to 1999

दिनांक :- .07.2020

PUBLIC NOTICE NO. 22/2020

DIN:20200774NG00002WB832

Subject: Advisory for roll-out of IGST refund module for exports in ECCS application -reg.

Attention of all the stakeholders and Courier Companies is invited to the roll out of IGST refund module for exports through Courier mode, in the ECCS application, issued under Advisory vide F. No. I (9)/1/2020-Sys (W) dated 20.01.2020 by the Additional Director General (System), WZU, Mumbai read with ICES Advisory 21/2020 dated 26.06.2020- IGST refund processing of Courier exports in ICES.

2. The courier companies have to upload manual CSBs using the utility in ECCS. Thereafter, the Deputy/Assistant Commissioner or Superintendent, **New Courier Terminal** shall validate the **manual data online**. These validated XML files shall be transmitted by ECCS to ICEGATE. After basic validation by ICEGATE, this data shall be transmitted to ICES. After data validation from GSTIN, the Deputy/Assistant Commissioner, **Drawback** shall generate the scroll in ICES, which thereafter moves for payment of refund through PFMS module.

3. The step by step procedure of the functionality is given below for guidance of stakeholders.

3.1 (a) Courier companies User Login Screen:

Group Admin of the Authorized Courier will assign the new role to courier users through which users can upload the data in excel format as per navigation process prescribed in the Advisory(**attached**)

4. In case the file is rejected, the status will be rejected. For this the Authorized Courier will have to amend the file as required. The courier user will retrieve the rejected file and update in the same file or in another file.

5. Thereafter the courier companies will open the rejected file, system and will update as per Officers comments. After updating the file, it will be uploaded again for Customs approval.

455

6. In case the file is approved, the file will be converted to XML through utility. After that, it will go to ICEGATE/ICES for further processing.

7. In this regard: -

a. Deputy/Assistant Commissioner, Drawback has been designated for generating IGST refund scroll in respect of CSBs.

b. Deputy/Assistant Commissioner incharge of Admin New Courier Terminal has been designated for regular monitoring of uploading of data relating to manual CSBs in ECCS and its validation.

c. Superintendent, Drawback has been designated for ensuring the registration updation of exporter's bank account details in ICES.


8. All trade, courier companies, Custodians and other stakeholders are requested to give wide publicity to this Public Notice.

9. With regard to IGST refund for export through courier, difficulty, if any may be brought to the notice of the Additional Commissioner, NCT, Air Cargo Export, New Custom House, New Delhi.

This issues with the approval of the Commissioner, Air Cargo Export.

Hindi version follows.

Encl:-As Above.

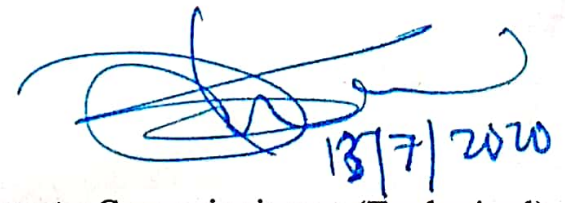


(S.K Mishra)

Additional Commissioner
Air Cargo Export

Copy to:

1. PS to Director General (Systems) for kind information please ✓
2. PS to Chief Commissioner of Customs (DZ), NCH, New Delhi -110037 ✓
3. PS to Chief Commissioner of Customs (Preventive), NCH, New Delhi -110037 ✓
4. The Principal Commissioner of Customs, ICD Tughlakbad (Import & Export)/ACC (Import/ICD PPG/Airport & General/Audit, New Delhi. ✓
5. PA to Commissioner of Customs Air Cargo Export NCH, New Delhi-110037.
6. The Addl. Director General, ICEGATE, New Delhi
7. The Addl. Director General, ICES, New Delhi
8. Additional Director General (Systems), Mumbai
9. All Additional Commissioner of Customs Air Cargo Export Commissionerate, New Delhi
10. The Deputy Commissioner, NCT to please inform/circulate to all the authorized courier companies/firms, stakeholders and staff.
11. The Deputy/Assistant Commissioner Bond/Export Shed/CRU/SIIB /FPO/Refund/Recovery/Disposal/Legal/Review/Drawback/Audit/NCT/ Admin/Adjudication/BRFC for information and necessary action.
12. The Deputy Commissioner, EDI with the request to upload the above Public Notice on official website.
13. The Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandawalan extension, DDA Shopping Complex, New Delhi-110055.
14. Federation of India Export Organization, Niryat Bhavan, Rao Tula Ram Marg Opposite Army Hospital, R&R, New Delhi-110010.
15. Notice Board/Guard file



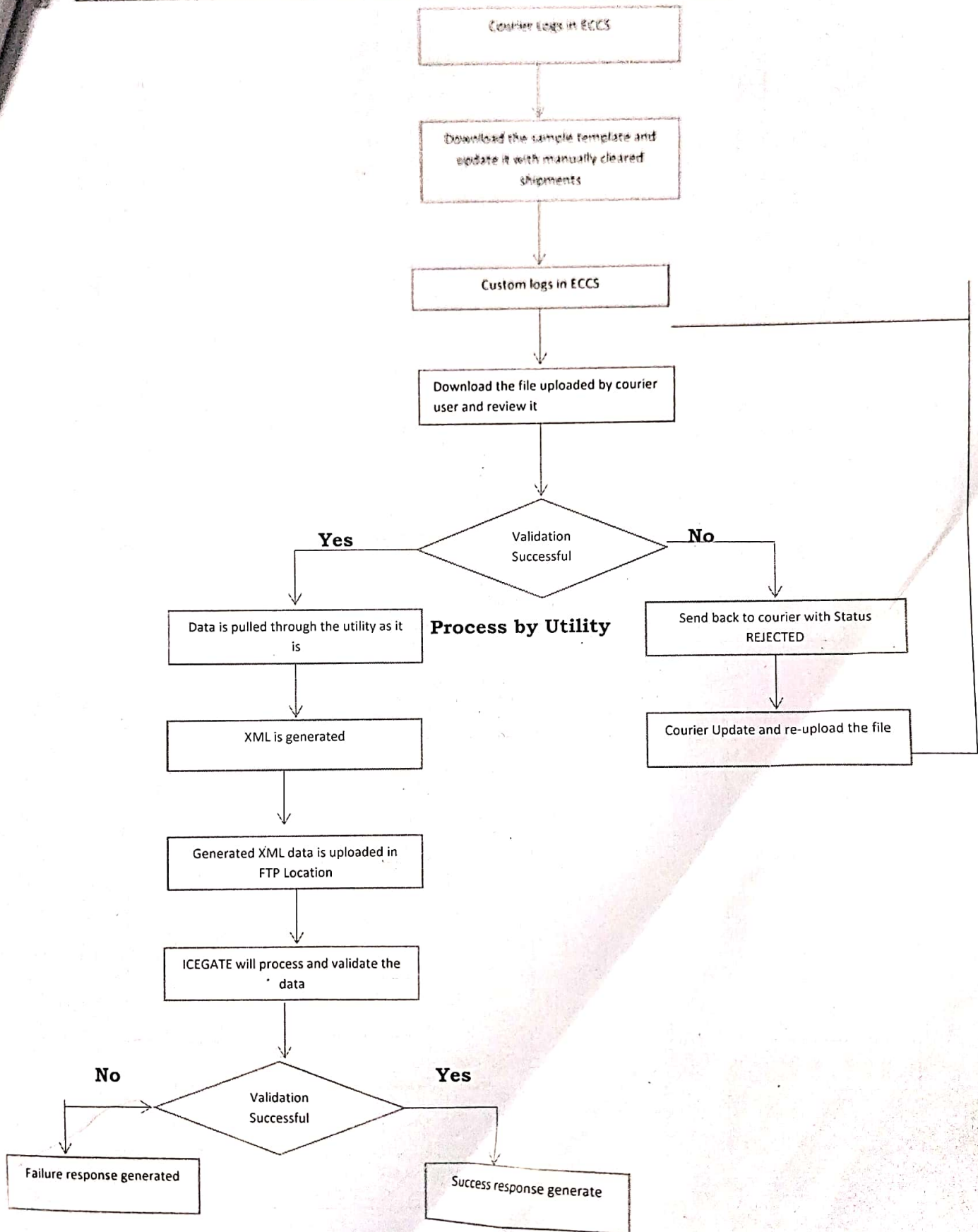
13/7/2020

Deputy Commissioner (Technical)
ACC Export

4/31

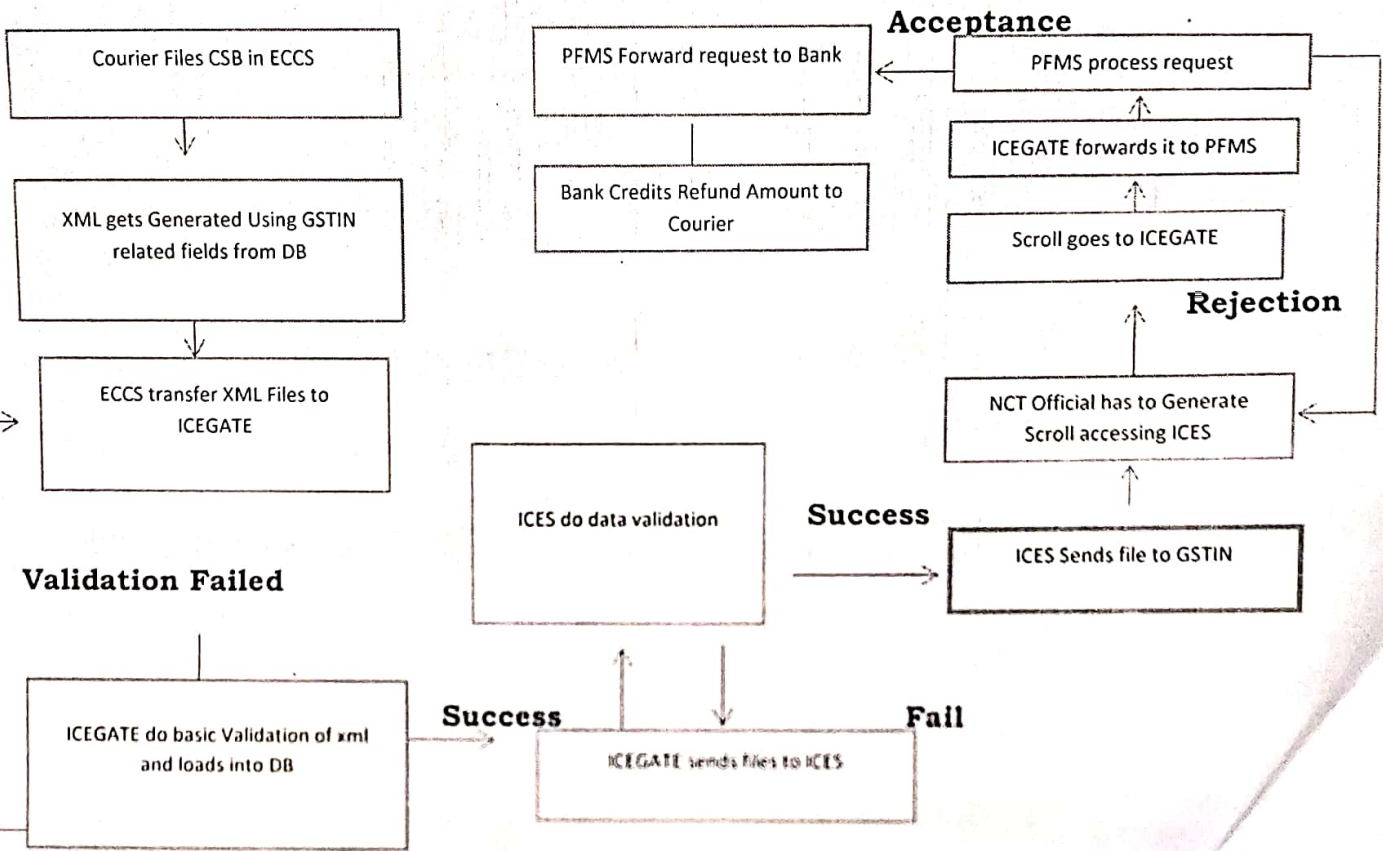
IGST refund workflow in ECCS module

(a) Flow Chart for uploading manual courier Shipping Bill



450

(b)Flow chart for IGST refund in ECCS



Export-----Manually Cleared Shipment-----upload

Express Cargo Clearance System
Express Gateway Council of India

HOME IMPORT EXPORT EXPORT DISEMBARK REFUND REPORTS PAYMENT DASHBOARD GENERAL

ECCS Dashboard Logged in: kama_courier1 Logout

EXPORT MANUAL CLEARED DOCUMENT
Template Document: TEMPLATE
Upload Document: Choose File No file chosen

FILE UPLOAD

Declaration
I/We declare that the authorizations from each of the consignor relating to the above mentioned consignments have been obtained by me / us to act as an agent for the clearance of the goods described above.
I/We do hereby declare that the goods referred as per the Shipping Bill include only document of no commercial value and do not include goods which are liable to duty or which are prohibited or restricted for export from India under any law for the time being in force.

Date: _____
Place: _____
Signature and name of the authorized courier

CANCEL RESET SAVE & CONTINUE SUBMIT

- As shown above, the Authorized Courier will have a link to download a template in excel format, as a reference to fill in the data and upload.
- On clicking the Template link, the excel file will be downloaded in courier user's system.
- The courier user will now open and update the file with all the manually cleared shipment data.
- Once the file is updated, the courier will again open the screen (*Export-----Manually Cleared data upload*) and will upload the file by clicking "Choose File" button.
- After clicking upload button, the Authorized Courier companies will submit the file by clicking "submit" button at the bottom.

Now, the file will move to Customs user for approval as given below.